

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 77 of 2012 in
DFR-416 of 2012

Dated : 11th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Anupam Varma
Mr. Nikhil Sharma
Ms. Deepeika Kalia

Counsel for the Respondent (s) : Mr. Meet Malhotra, Sr. Adv. with
Mr. Ravi S.S. Chauhan with
Mr. K.M. Varma, JD (Law)
Mr. Rinku Gautam, JD (Tariff)
Mr. M.G. Ramachandran,
Ms. Swapna Seshadri for R.2

ORDER

The learned Senior counsel for the Commission seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 16.04.2012 after serving copy on the other side.

Post the matter on **18.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk